## 03

## **Declaration or Assets and Liabilities**

Year 2024-25

50 (EST)

I, Sanjay Kumar-3 son/daughter/wife of Late Giraja Prasad aged about 58 Years, belonging to Bihar Vidhan Sabha Sachiwalaya service and presently working as Under Secretary given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants\*:

## A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SI. No		Self	Spouse name (s) (Smt. Gita Kumari)	Dependant  (Son)  Nirankar	Dependant- 2 (Son)	Dependant-
(i)	Cash	20,000	50,000	1	-	- 190
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	78,000.96/-	About-1,60,000/- BOI Savings Account	-		
(iii)	Bonds, Debentures and shares in Companies	77,501.00	About-10,15,000/- (share& MF)- 6,000/- F.D. Sahara India)	-	-	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	(LIC Policy No- 513771664) Rs. 3577/- annual Premium		(LIC Policy No- 519386281) Rs. 3133/- annual Premium		
(v)	Motor Vehicles (details of make, etc.)	BR-01-AZ- 0696 (2010)Bike Hero		-	-	
(vi)	Jewellery (give details of	Gold-25 gram	Gold-60 gram Approx- 6 Lacs			
	weight and value)	Approx - 1,25,000/-	Silver-250 gram Approx- 16,500	-	-	12.580 <del>-</del>
vii)	Other assets, such as values of claims / interests	-			-	<u></u>

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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also

[Note: Properties in joint ownership indicating the extent of joint ownership will have to be indicated]

SI. No	Description	Self	Spouse name (s) (Smt. Gita Kumari)	Dependant-1 (Son) Nirankar	Dependant-2 (Son)	Dependant-
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	1.17 Acre (Parrental Land) Vill- Rahimpur, Rahui (Nalanda)	-	-	-	-
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	_		-
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value			-	-	-
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Parrental Home vill-Rahimpur, Rahui Dist.Nalanda (Bihar) 803119		-	_	
(v)	Other (such as interest in property)	-	-	-	-	

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	-	
	(ii) Loans from financial institutions	-	-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		-
	(b) dues to departments dealing with supply of water		•

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. 4-2-32	(c) dues to departmen with supply of electri	nts dealing		S. Constitution of the second
	· · · · · · · · · · · · · · · · · · ·	City		
	(d) dues to departments dealing with telephones		-	-
	(e) dues to departmen with governments tran (including aircraft and helicopters)	isport	-	-
	(f) Other dues, if any		-	-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]		83,919/- (2024-25) ADGPK-7893J	-
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]			-
	(iii) Sales Tax [ Only in case of proprietary business]		-	-
	(iv) Property Tax			-
C I	Personal Detail		Im the state of	
	CPF/PRAN No. :-	PTS/BLA	A-1130	
Gend	er :-	M (	M/F)	
Date (	of Birth :-	0 4 0	1 1 9 6 7	(DD/MM/YYYY)
Class/	Group :-	A	(A/B/C)	
Cadre :- [		BIHAR VIDHAN SABHA SACHIWALAYA		
			e e.g. B.A.S Bihar Admini har Secretariat Service etc.)	strative Service,
ome	District :- [	Nalanda		

I hereby declare that the above details are true to the best of my knowledge and belief.

Place: PATNA

Date: ~ / 3.02.2025

Signature: Confufleen at

Name of Employee: SANJAY KUMAR-3

Designation:

**Under Secretry** 

Department:

BIHAR VIDHAN SABHA SACHIWALAYA

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.